

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 07.01.2022 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 892 of 2021	Ashish Ispat Pvt. Ltd. Vs. Primuss Pipes & Tubes Ltd.  <b>With</b>	Mrinali Prasad	Dhananjay Sud Aditya Gauri Amar Vivek-RP
2.	Comp. App. (AT) (Ins) No. 893 of 2021	Ajay Kumar Jain Vs. Ashish Ispat Pvt. Ltd. & Anr.	Shalya Agarwal	Mrinali Prasad-R1 Aditya Gauri Amar Vivek-RP
3.	Comp. App. (AT) (Ins) No. 966 of 2021	Rishi Kapoor Vs. Kashi Vishwanathan Sivaraman Resolution Professional of Kindle Developers Pvt. Ltd.	Akhil Shankhwar	Prateek Kushwaha- R1
4.	Comp. App. (AT) (Ins) No. 1012 of 2021	West Bengal Financial Corporation Vs. Bijoy Murmuria & Ors.	Madhumita Bhattacharjee	Anuj Singh Gaurav Sethi-R1 Aishwarya Kr. Awasthi

### **For Admission (Fresh Cases)**

5.	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah	R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2, 3 & 4
6.	Comp. App. (AT) (Ins) No. 1069 of 2021	Sanjiv Bali Vs. Mrs. Pratibha Khandelwal Resolution Professional Mount Shivalik Industries Ltd. & Ors.	Rishabh Khandelwal	

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